

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**PRINCIPAL BENCH**

**NEW DELHI**

**COMPANY APPEAL (AT)(INSOLVENCY) NO.759 OF 2020**

**In the matter of:**

Bharat Aluminium co Ltd

Appellant

Vs

JP Engineers Pvt Ltd & Ors

Respondent

Ms Ranjana Roy Gawai, Ms Ananya Chug and Ms Vasudha Sen, advocates for appellant.

Mr. Abhishek Garg, Advocate for R1.

Mr. PBA Srinivasan, MR Avinash Mohapatra, Mr Ichchha Kailash, Advocates for R2.

**ORDER**

**28.01.2021**-Heard learned counsel for the parties at length. Arguments concluded. Reserved for **Judgement**.

**(Justice Jarat Kumar Jain)**  
**Member (Judicial)**

**(Kanthi Narahari)**  
**Member (Technical)**

**Bm/kam**